

(c) whether State Government is empowered to make amendments in the Arms Act, 1962 regarding guidelines, fee structure etc.;

(d) if so, the details thereof;

(e) whether it is a fact that Arms Act, 1962 and Ministry of Home Affairs' 1995 guidelines were tampered with by some officers and replaced by self-made guidelines for extension of area validity of Arms in Delhi; and

(f) if so, the remedial measures taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) Does not arise.

(c) No, Sir. State Governments are not empowered to make any amendment to the Arms Act, 1959.

(d) Does not arise.

(e) No, Sir. As per the instructions issued on 11.10.1995 by the Ministry of Home Affairs, powers have been delegated to the State Governments to consider requests for extension of area validity of arms licenses of Non-prohibited bore (NPB) weapons. The State Governments have been advised to consider requests for extension of area validity on merits based on the recommendations of the District Magistrate concerned, keeping in view the law and order situation obtaining in the district/State and other local factors. With reference to the said instructions, Government of National Capital Territory (GNCT) of Delhi, with the approval of Lt. Governor, GNCT of Delhi framed guidelines on 06.08.2009 for considering requests for extension of area validity of arms licenses for NPB weapons. Thus, the Government of NCT of Delhi are competent to frame guidelines to decide request for extension of area validity of NPB arms licenses.

(f) Does not arise.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Progress of integrated textile parks

585. SHRI T.T.V. DHINAKARAN: Will the Minister of TEXTILES be pleased to state:

(a) the details of progress of integrated textile parks at various locations; and

(b) the details of textile parks proposed for sanction?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) As per the target, forty (40) textiles parks projects have been sanctioned under the Scheme for Integrated Textiles Park (SITP). Details of these projects are given in the table below:-

Sl. No.	Name of the Special Purpose Vehicle implementing the project	Location	Project cost	Admissible assistance under SITP (In crore Rupees)	Assistance released so far
1	2	3	4	5	6
Andhra Pradesh					
1.	Hyderabad Hi-Tech Weaving Park	Mahboob Nagar	58.00	23.20	12.00
2.	Hindupur Vyapar Apparel Park Limited	Ananthpur	102.27	40.00	12.00
3.	Pochampally Handloom Park Pvt. Limited	Pochampally	34.00	13.60	12.24
4.	Brandix India Apparel City Private Limited	Vishakhapatnam	134.42	40.00	36.00
5.	MAS Fabric (India) Park Ltd.	Nellore	254.70	40.00	4.00
Gujarat					
6.	Gujarat Eco Textile Park Limited	Surat	114.00	40.00	36.00
7.	Mundra SEZ Textile and Apparel Park Limited	Kutch	131.35	40.00	36.00
8.	Fairdeal Textile Park Pvt Ltd.	Surat	119.54	40.00	12.00
9.	Vraj Integrated Textile Park Limited	Kheda	120.02	40.00	24.00
10.	Sayana Textile Park Ltd.	Surat	107.29	40.00	24.00
11.	Surat Super Yarn Limited	Surat	100.34	40.00	36.00
12.	RJD Integrated Textile Park Ltd.	Surat	121.36	40.00	36.00
Maharashtra					
13.	Metro Hi-Tech Cooperative Park Limited	Ichalkaranji	106.50	40.00	36.00
14.	Pride India cooperative Textile Park Limited	Ichalkaranji	58.19	23.28	20.95

1	2	3	4	5	6
15.	Baramati Hi Tech Textile Park Limited	Baramati	96.72	38.68	23.22
16.	Shri Dhairyashil Mane Textile Park Co-op Society Limited	Ichalkaranji	72.25	28.90	8.67
17.	Deesan Infrastructure Pvt. Ltd.	Dhule	139.23	40.00	4.00
18.	Asmeeta Infratech Pvt. Ltd.	Bhiwandi	200.80	40.00	0.00
19.	Islampur Integrated Textile Park	Islampur	102.40	40.00	36.00
20.	Latur Integrated Textile Park	Latur	102.61	40.00	36.00
21.	Purna Global Textiles Park Ltd.	Hingoli	91.80	36.72	11.01
Tamil Nadu					
22.	The Great Indian Linen and Textile Infrastructure Company	Perundurai	149.45	40.00	12.00
23.	SIMA Textile Processing Centre	Cuddalore	111.60	40.00	4.00
24.	Palladam Hi-Tech Weaving Park	Palladam	55.42	22.17	19.95
25.	Komarapalayam Hi-Tech Weaving Park Ltd.	Komarapalayam	34.82	13.93	12.54
26.	Karur Textile Park Ltd.	Karur	90.68	36.27	32.64
27.	Madurai Integrated Textile Park Ltd.	Madurai	87.30	34.92	20.95
28.	Vaigai Hi Tech Weaving Park	Theni	61.01	24.40	0.00
Rajasthan					
29.	Jaipur Texweaving Park Limited	Kishangarh	96.81	38.72	23.24

1	2	3	4	5	6
30.	Kishangarh Hi-Tech Textile Park Limited	Kishangarh	101.15	40.00	12.00
31.	Next Gen Textile Park Pvt. Ltd.	Pali	101.40	40.00	12.00
32.	Jaipur Integrated Texcraft Park Pvt. Ltd.	Jaipur	45.28	18.11	5.43
33.	Bharat Fabtex and Corporate Park Pvt. Ltd.	Pali	103.08	40.00	4.00
34.	Jaipur Kaleen Park Ltd.	Dausa	105.26	40.00	0.00
Punjab					
35.	Lotus Integrated Tex Park	Barnala	110.26	40.00	36.00
36.	Rhythm Textile and Apparel Park Ltd.	Nawanshehar	125.46	40.00	4.00
37.	Ludhiana Integrated Textile Park Ltd.	Ludhiana	116.19	40.00	4.00
Others					
38.	EIGMEF Apparel Park Limited	Kolkata, West Bengal	104.59	40.00	24.00
39.	Doddabalapur Integrated Textile Park	Doddabalapur, Karnataka	84.92	33.96	30.56
40.	CLC Textile Park Pvt Ltd.	Chhindwara, Madhya Pradesh	88.92	35.57	3.56

Trade agreements with China and Japan

586. MS. MABEL REBELLO:
DR. T. SUBBARAMI REDDY:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether close on heels of visit of Japanese Prime Minister to India and talks with Prime Minister, a high official delegation from India and Japan met in January, 2010 to take forward negotiations on inking comprehensive economic partnership agreement;

(b) if so, whether these negotiations have worked on narrowing gaps in services and pharmaceuticals, areas of interest to India;

(c) if so, the main decisions taken and agreements reached;